

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2215
ANSWERED ON:06.08.2001
PREVENTION OF FLOOD
ANANDRAO ADSUL

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have taken any steps to prevent flood in the flood prone areas during monsoon; and
(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) Flood Management being a State subject, flood control projects are planned, funded and executed by the State Governments themselves out of their own resources and as per their own priorities. Central Government renders assistance that are technical, catalytical and promotional in nature.

The Government of India has set up Ganga Flood Control Commission to tackle the flood problem in Ganga basin, which has prepared comprehensive plans for flood management for all the 23 river systems of Ganga basin. Similarly, the Brahmaputra Board set up by the Government of India under an Act of Parliament has prepared Master Plan for main Brahmaputra & Barak valley inter-alia to control floods in North Eastern region. These plans have been forwarded to respective State Governments for preparing detailed schemes based on ground surveys and for implementation. The Central Government has also set up 159 Flood Forecasting Stations on major interstate rivers which give timely warning to all flood affected regions in various States.

The Government of India constituted several expert committees to study the problem of floods in the country. The Rashtriya Barh Ayog (RBA) set up in 1976 examined the problem in detail and submitted its report in 1980. The recommendations of R.B.A., which form the framework for flood management strategy in the country, were forwarded to all the State Governments for implementation.

Further, a number of other Expert Committees/Task Forces were constituted from time to time to examine the area/region specific problems relating to floods, whose recommendations were also sent to the respective State Governments for implementation.

In December, 1999 the Government of India had set up a Central team led by the Chairman, Ganga Flood Control Commission (GFCC) for assessment of critical anti erosion problems in Uttar Pradesh, Bihar and West Bengal. The team identified critical sites/reaches and recommended anti erosion measures to be taken up immediately by State Governments. With a view to provide financial assistance to the States to carry out these measures, a Centrally Sponsored Scheme titled "Critical anti erosion works in Ganga Basin States and raising and strengthening of embankments along Kosi and Gandak rivers" at an estimated cost of Rs. 159.33 crore has been formulated by the Ministry of Water Resources, which is in operation.